

Date	Office Report	Orders
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OA. 273/98

3.2.98.

Present: Sh. R.N. Singh,
counsel for the
applicant.

OA has been dismissed
by a D.B. of Hon'ble
the chairman & Hon'ble
Sh. R.K. Ahuja, m(A), on
3.2.98.

B.C

J.W.
C.O.C.I

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 273/1998

New Delhi this the 3rd day of February, 1998

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

Shri D. P. Singh S/O Dr. K. S. Yadav,
R/O B-55, Pandara Road,
New Delhi-110003.

... Applicants

(By Shri R. N. Singh, Advocate)

-Versus-

1. Union of India through
Secretary, Ministry of Personnel
Public Grievances and Pensions,
Department of Personnel & Training,
New Delhi.

2. The Director,
C.B.I.,
New Delhi. ... Respondents

O R D E R (ORAL)

Shri Justice K. M. Agarwal :-

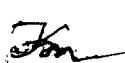
Heard the learned counsel for the applicant on admission.

2. The applicant was an officer of U.P. Police on deputation with the C.B.I. since 11.5.1966. Ultimately his services were absorbed with effect from 9.11.1994 in partial modification of earlier order dated 15.5.1995. By filing this application under Section 19 of the Act, the applicant wants fixation of his seniority with effect from 1977 because he was officiating Dy. Superintendent of Police since that year.

For

3. We are of the view so long as the applicant could claim no lien on the post of Dy. Superintendent of Police in C.B.I., he could not claim any seniority in C.B.I. After he was absorbed on 9.11.1994, he could claim lien on that post and the earlier lien with U.P. Police would cease to exist from that date. Accordingly, we find no merit in the claim of the applicant for his seniority from 1977 as Dy. Superintendent of Police in C.B.I. Further, the claim also appears to be barred by time. If the applicant considered himself entitled to seniority from 1977, he ought to have come immediately after the date he was denied seniority by the respondents.

4. Accordingly, we find no merits in this O.A. and it is hereby summarily dismissed.


(K. M. Agarwal)
Chairman


(R. K. Ahooja)
Member (A)

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